

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**RAJYA SABHA  
UNSTARRED QUESTION No. 2157  
TO BE ANSWERED ON TUESDAY, JANUARY 1, 2019/PAUSHA 11, 1940 (SAKA)**

**EXTENSION OF GST RETURN FILING IN ANDHRA PRADESH**

**2157. SHRI PRABHAKAR REDDY VEMIREDDY:**

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that out of 2.6 lakh GST account holders in Andhra Pradesh, only 1.15 lakh have submitted their returns by 31st October, 2018;
- (b) if so, the reasons therefor;
- (c) whether it is a fact that Commercial Tax Division has written to the Indirect Tax Department in the Ministry to extend period for filing returns since there was electricity supply problem in the State due to Titli cyclone; and
- (d) if so, the response of the Ministry in this regard?

**MINISTER OF STATE FOR FINANCE  
(SHRI SHIV PRATAP SHUKLA)**

- (a) and (b): No Sir. The return filing status for the State of Andhra Pradesh till 31<sup>st</sup> October, 2018 is as below:

Return type	Tax Period	Due Date	Taxpayers required to file return	Total returns filed, as on 31.10.2018	Return Filing % as on 31.10.2018
<b>FORM GSTR-3B</b>	September, 2018	25 <sup>th</sup> October, 2018	2,56,988	1,74,343	67.84%
<b>FORM GSTR-4</b>	July, 2018 to September,	18 <sup>th</sup> October, 2018	1,10,635	75,473	68.22%
		Total	3,67,623	2,49,816	67.95%

(c) and (d): Yes Sir. The Government received various representations seeking extension of the last date for filing of returns for the State of Andhra Pradesh in the aftermath of Titli cyclone. Accordingly, based on the recommendations of the GST Council, the last dates for filing the returns in the cyclone-affected Srikakulam district of Andhra Pradesh were extended as detailed below:

- i. The due date for filing of **FORM GSTR-3B** for the months of September, 2018 and October, 2018 was extended from 20<sup>th</sup> October, 2018 to 30<sup>th</sup> November, 2018 and from 20<sup>th</sup> November, 2018 to 30<sup>th</sup> November, 2018 respectively.
- ii. The due date for filing of **FORM GSTR-1** for the months of September, 2018 and October, 2018 for taxpayers having aggregate turnover above Rs 1.5 crores was extended from 10<sup>th</sup> October, 2018 to 30<sup>th</sup> November, 2018 and from 10<sup>th</sup> November, 2018 to 30<sup>th</sup> November, 2018 respectively.
- iii. The due date for filing of **FORM GSTR-1** for taxpayers having aggregate turnover up to Rs 1.5 crores for the quarter from July, 2018 to September, 2018 was extended from 31<sup>st</sup> October, 2018 to 30<sup>th</sup> November, 2018.
- iv. The due date for filing of **FORM GSTR-4** for the quarter July, 2018 to September, 2018 was extended from 18<sup>th</sup> October, 2018 to 30<sup>th</sup> November, 2018.

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